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states which are under president's rule during the last three years; year-wise and state-wise figures thereof; and

(b) what steps are being taken to prevent such deaths?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBO"" KANT SAHAY): (a) and (b) No data relating to the number of cases involving death of the persons in police lock-up or police custody are compiled on an All-India basis, as complaints against police and other related criminal matters are primarily the concern of the State Governments from time to time to ensure that the police force conduct themselves in a humane manner and that alleged cases of police excesses should be taken serious note of and dealt with firmly. Specific complaints of this nature against the police are looked into by the Courts and the State Governments.

## Financial mismanagement by the CMD of Cement Corporation of India

839. SHRI V. NARAYANASAMY: SHRI RAM AWADHESH SINGH:

Will the PRIME MINISTER be pleased to state:

- fa) whether it is a fact that some members of Parliament have recently complained to the Minister of Industry and the Prime Minister, as well, against the Chairmart-cum-Managing Director of **the** Cement Corporation of India and have demanded inquiry against him;
  - (b) if so, what are the details thereof;
- (c) whether Government have ordered enquiry into the financial mismanagement by the *cha*irman-cum-Managing Director of the Cement Corporation **of India; and**

(d) whether the enquiry has since been over and if so, what was the total amount involved in the said financial mismanagement and action Government propose to take/taken against the concerned officer?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b) Yes, Sir. The complaints relate mainly to the alleged suppression of loss by the CMD. CCI, induction of many officers from Bharat Wagon & Engg. Ltd., not presenting Annual Report of the Undertaking correctly etc.

(c) and (d) The comments of the CMD have been asked for before taking further action in the matter.

## Prime Minister's discussion with Mr. Adnan Khashoggi

## 840. SHRI CHIMANBHAI MEHTA: SHRI SOM PAL:

Will the PRIME MINISTER be pleased **to** state:

- (a) whether the arms dealer Adnan Khashoggi was a Government of India's Guest:
- (b) whether the Prime Minister and other Ministers had attended the felicitation of dinner to Mr. Khashoggi in their individual capacity; if so. what difference it makes and what is the protocal in this regard;
- (c) whether the Prime Minister had invited Shri Khashoggi to Bhondasi-Ashram;
- (d) the number of times the Prime Minister met him in Delhi during his stay and what was discussed;
- (e) whether **it** is a fact that Khashoggi had discussed preliminaries of **three** billion dollar Arab investment in India and had asked for guarantee from other political leaders for the stability of Shri Shekhar's **Government**; and

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(f) if so, whether this is an interference in the country's internal affairs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

- (b) The Prime Minister and certain Union Ministers attended a dinner hosted by Dr. J. K. Jain, MP (Rajya Sabha), at his residence at 10, Dr. Zakir Hussain Marg, New Delhi, on 29 January, 1991. It is not customary for the Prime Minister and Union Ministers to seek and verify the list of other invitees before attending such private social functions in their in dividual capacities. There are no Protocol norms on the Prime Minister and Union Ministers attending any social functions, hosted by Indian nationals.
- (c) Mr. Adnan Khashoggi had requested for a call or- the Prime Minister and he was granted as appointment at the Bhondasi Center on 28 January, 1991.
- (d) Apart from the appointment granted to him by the Prime Minister at the Bhondasi Centre on 28 January, 1991. Mr. Khashoggi was among the several other guests at Dr. J. K. Jain's residence with whom the Prime Minister had brief conversations on 29 January, 1991. The conversations were of a general nature.
  - (e) No, Sir.
  - (f) Does not arise.

Discussions on Ram Janama-Bhooms by Mr, Adnan Khashoggi

841. DR. YELAMANCHILI SIVAJI:

SHRI DHULESHWAR MEENA:

Will the PRIME MINISTER be pleased *to* state:

(a) whether it is a fact that Mr. Adnan Khashoggi international arms dealer during his recent visit to India had discussions on Ramjanama-bhoomi-Babri Masjid issue;

- (b) if so, what are the details of the talks and of the participants in those parleys and the result thereof;
- (c) what are the details of the offer reportedly brought by Mr. Khashoggi from some high up in the spiritual authority for resolving the dispute; and
- (d) whether Government had monitored these events?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Information to this effect is not available.

(b) to (d) Do not arise.

Amount invested in Central and State Sectors

## S42. SHRI ATAL BIHARI VAJPAYEE: SHRI PRAMOD MAHAJAN:

Will the PRIME MINISTER be pleased to state:

- (a) the number and total amount invested in the Central Sector and the States Sector of Public Undertakings;
- (b) how many of them are sick and how much yearly loss they are incurring;
- (c) the overall return percentage on the investment in the Central Sector and the States Sector separately: and
- (d) the number (also the percentage) and details of undertakings in the two sector which are competing successfully in the International market?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The Department of Public Enterprises does not maintain information regarding Public Sector Enterprises of the State Governments. The total investment made in 233 operating Central Public Sector Enterprises in 1989-90 was Rs. 93091 crores.